

**Formulation of Fifth Five Year Plan**

3370. SHRI R. K. SINHA : Will the PRIME MINISTER be pleased to state :

(a) whether the preliminary work regarding the formulation of the Fifth Five Year Plan has been taken up by the Planning Commission :

(b) if so, when the broad outlines and objectives are likely to be defined ;

(c) if not, when the work is likely to begin ?

THE PRIME MINISTER, MINISTER OF FINANCE, MINISTER OF ATOMIC ENERGY AND MINISTER OF PLANNING (SHRIMATI INDIRA GANDHI) : (a) to (c). Chapter two of Fourth Plan-Draft is devoted to a discussion of the longterm perspective of the economy, covering the period of the Fifth Five Year Plan and two years beyond, upto 1980-81. The implications of a rate of growth of the economy of six per cent per year or more has been presented in a quantitative form in terms of crucial magnitudes such as population growth, agricultural and industrial production, consumption and investment, public and private savings, imports, and exports ; and stress has been laid on timely and appropriate action in regard to manpower planning and education, natural resources and scientific research, in the context of the longterm requirements of the economy. Such work on a larger scale and in more intensive manner, studying alternatives, will continue. This macro phase of work is meant to focus attention on important issues and a quantitative presentation is useful, as many of the decisions to be taken are of a quantitative nature. In subsequent stages of plan formulation, the aim will be to define the objectives for the Fifth Plan period more concretely, and progressively evolve a Plan with greater details regarding not only individual sectors and different states, but also distinguishing individual projects. Such detailed work, and the wide-ranging discussions connected therewith, can be taken up formally only after the Fourth Five Year Plan has been under way for some time and some reasonable picture can be had of the tempo of development.

**Faizabad Cantonment Board**

3371. SHRI R. K. SINHA : Will the Minister of DEFENCE be pleased to state :

(a) whether the Cantonment Board of Faizabad has urged sanction of Rs, 10,000 for the electrification of Guptar Ghat where Lord Rama disappeared ; and

(b) if so, whether Government have sanctioned the same ?

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI M. R. KRISHNA) : (a) Yes, Sir.

(b) No sanction has been accorded so far.

**Economic Imbalance in Rajasthan**

3372. SHRI D. N. PATODIA : Will the PRIME MINISTER be pleased to state :

(a) whether it is a fact that even according to a recent classification made by the Planning Commission Rajasthan has been shown as a backward State ;

(b) whether in view of this any specific plans have been drawn up by the Planning Commission to set right the economic imbalance now prevailing in the State ; and

(c) if so, the different types of industries large scale and small scale proposed to be set up in the State with the Central assistance during the Fourth Five Year Plan ?

THE PRIME MINISTER, MINISTER OF FINANCE, MINISTER OF ATOMIC ENERGY AND MINISTER OF PLANNING (SHRIMATI INDIRA GANDHI) : (a) Yes, Sir.

(b) Attention is invited to pages 69-70 of the published document on "Fourth Five Year Plan 1969-74--Draft" a copy of which was placed on the Table of the House in April, 1969.

(c) The Central assistance to the States during the Fourth Five Year Plan period will be through block loans and block grants.

**Sale of Iron Ore to Japan**

3373. SHRI D. N. PATODIA : Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state :

(a) whether it is a fact that a team headed by Chairman, Minerals and Metals Trading Corporation recently visited Japan to negotiate for a bulk contract for the sale of iron-ore to Japan ;